

Government of Jammu and Kashmir

Home Department
Civil Secretariat, Jammu/Kashmir

Notification,

Srinagar, the 26th July, 2024

S.O 374.- In exercise of the powers conferred under second proviso of sub section (3) of section 265; second proviso of sub section (2) of section 266 and section 308 of the Bharatiya Nagarik Suraksha Sanhita, 2023, and in supersession of notification S.O 349 dated 30.06.2024, the Government of Jammu & Kashmir hereby notify the following designated places for the purpose of said proviso:-

1. Deputy Commissioner Office.
2. Office of the District Legal Service Authority.
3. Jails.
4. Hospitals administered by Central Government/UT Government/Local Bodies.
5. Court of another State or Union Territory.
6. Offices of the Forensic Science laboratory.
7. Observation Home, Special Home, Children's Home, Shelter Home or any institution referred to as a child facility (collectively referred to as a child facilities) and where the required persons is a juvenile or a child or a person who is an inmate of such child facility.
8. Women's Rescue Homes, Protection Homes, Shelter Homes, Nari Niketans or any institution referred to as a women's facility.

By order of the Government of Jammu and Kashmir.

Sd/-

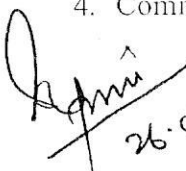
(Chandraker Bharti)IAS
Principal Secretary to Government

No: HOME-OWP/22/2024 (7383321)

Dated: 26.07.2024

Copy to the:


1. Learned Advocate General. J&K.
2. All Financial Commissioners (Additional Chief Secretaries)
3. Director General of Police, J&K.
4. Commissioner/Secretary to Government, General Administration Department.


26.07.24

5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Director, Archives, Archeology and Museums, J&K.
8. Director, Information & Public Relations, J&K.
9. General Manager, Government Press, Jammu/Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
10. Private Secretary to Chief Secretary.
11. Private Secretary to Principal Secretary to Government, Home Department
12. I/C Website, Home Department.

Copy also to the:

Joint Secretary (JKL), Ministry of Home Affairs, Government of India.


26.07.24
Syed Yasir Farooq, JKAS
Deputy Secretary to the Government